

<b>Nomination of cases by Hon'ble the Chief Justice on 23/11/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	Spl. A. (D) – 836/2014	Hon. V. K. Shukla, J.	Spl. A. Section on 24/11/2015
2	Spl. A. - 1829/2010	Hon. V. K. Shukla, J.	Spl. A. Section on 24/11/2015
3	Spl. A. - 1057/1998	Hon. V. K. Shukla, J.	Spl. A. Section on 24/11/2015
4	Spl. A. - 1058/1998	Hon. V. K. Shukla, J.	Spl. A. Section on 24/11/2015
5	Spl. A. - 867/2011	Hon. V. K. Shukla, J.	Spl. A. Section on 24/11/2015
6	Spl. A. - 933/2007	Hon. V. K. Shukla, J.	Spl. A. Section on 24/11/2015
7	Spl. A. - 1005/2001	Hon. Krishna Murari, J.	Spl. A. Section on 24/11/2015
8	Spl. A. - 331/2008	Hon. Arun Tandon, J.	Spl. A. Section on 24/11/2015
9	W. P. - 63142/2015	Hon. Dilip Gupta, J.	Computer fresh Section on 23/11/2015
10	W. P. - 63167/2015	Hon. Krishna Murari, J.	Computer fresh Section on 23/11/2015
<b>In DB as a member</b>			
11	Crl. A. - 8279/2009	Hon. Vijay Lakshmi, J.	Crl. A. Section on 24/11/2015
12	Writ C – 4919/2010 ( Review Application )	Hon. Vijay Lakshmi, J.	Writ C-II Section on 24/11/2015
13	Spl. A. - 98/2011 ( Review Application )	Hon. S. B. Singh, J.	Spl. A. Section on 24/11/2015
<b>Bench Comprising</b>			
14	Crl. A. - 7329/2011	Hon. Arun Tandon, J. and Hon. Pankaj Naqvi, J.	Crl. A. Section on 24/11/2015
15	Writ C – 37427/2004 ( Review Application )	Hon. Arun Tandon, J. and Hon. Ranjana Pandya, J.	Writ C-II Section on 24/11/2015
<b>Hon....., J.</b>			
16	A482 – 13546/2015 with A482 – 13545/2015	Hon. Bharat Bhushan, J.	U/S 482 Section on 24/11/2015
17	Crl. Revision – 27/1999	Hon. V. P. Pathak, J.	Crl. Revision Section on 24/11/2015
18	Bail – 20077/2015	Hon. Ramesh Sinha, J.	Bail Section on

	<b>with Bail – 13866/2015</b>		<b>24/11/2015</b>
<b>19</b>	<b>Bail – 19714/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>20</b>	<b>Bail – 34273/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>21</b>	<b>Bail – 37794/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>22</b>	<b>Bail – 38486/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>23</b>	<b>Bail – 39573/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>24</b>	<b>Bail – 36845/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>25</b>	<b>Bail – 32128/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>26</b>	<b>Bail – 33117/2015 with Bail – 33935/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>27</b>	<b>Bail – 37474/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>28</b>	<b>CrI. Revision – 4222/2015 with A482 – 25467/2015 with A482 – 25741/2015 with A482 – 29741/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Computer fresh Section on 23/11/2015</b>
<b>29</b>	<b>Bail – 32151/2014</b>	<b>Hon. R. D. Khare, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>Appropriate Court dealing with such matters</b>			
<b>30</b>	<b>Bail – 17181/2015 with Bail – 31819/2013</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 24/11/2015</b>
<b>As per Judicial Order (For Hon....., J.)</b>			
<b>31</b>	<b>Bail – 22388/2015</b>	<b>Hon. Arvind Kumar Mishra, J.</b>	<b>Bail Section on 24/11/2015</b>
<b>Special Order</b>			
<b>32</b>	<b>Writ A – 15074/2002 with W. P. - 56317/2003 with W. P. - 38032/2006</b>	<b>Assigned to the Division Bench presided over by Hon'ble V. K. Shukla, J.</b>	<b>Writ A-II Section on 24/11/2015</b>

33	<p style="text-align: center;"> <b>Crl. Revision – 4222/2015</b>  <b>with</b>  <b>Nomination Application –</b>  <b>395349/2015</b>  <b>with</b>  <b>A482 – 25467/2015</b>  <b>with</b>  <b>A482 – 25741/2015</b>  <b>with</b>  <b>A482 – 29741/2015</b> </p>	<p> <b>Lay/ List before Hon'ble Manoj</b>  <b>Misra, J. since Hon'ble Bharat</b>  <b>Bhushan, J. is not sitting today in</b>  <b>view of urgency application dated</b>  <b>23.11.2015.</b> </p>	<p style="text-align: center;"> <b>Court no. 54 on</b>  <b>23/11/2015</b> </p>
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
 24/11/2015